

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P No. (CAA)-64(PB)/2017
C. A No.

CORAM:

SH. R. VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017**

NAME OF THE COMPANY : M/S.

Chanda Trading Pvt Ltd.

And

Bahusankya Finance And Mangement Consultant Ltd.

SECTION OF THE COMPANIES ACT: 230-234

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Rashmi Aupta	Practicing Company Secretary	Petitioner.	Rashmi Aupta

ORDER

Order reserved.

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-
(R.VARADHARAJAN)
MEMBER (JUDICIAL)

Vineet
13.04.2017